

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTH ZONE, CHENNAI
ORIGINAL APPLICATION NO.100 OF 2022 (SZ)**

IN THE MATTER OF

Akula Satish,

Telangana State

.....

..... Applicant (s)

Versus

State of Telangana,

Respresented by its Principal Secretary,

Hyderabad and Ors

.....

.....Respondent(s)

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Place: Sangareddy

Date: 25-02-2023

Counsel for 10th Respondent



BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN
O.A. NO: 100 OF 2022

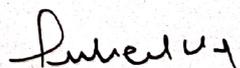
Between:

1. Sri. Akula Sathish S/o A. Lingaiah
Plot No. 20, Flat No. 402,
Hari Sree Avenues, Srinivas Nagar Colony,
R/o Nizampet, Bachupally Mandal, Medchal District.

..... Applicant

And:

1. State of Telangana
Rep. By its principal Secretary, Irrigation Department
Secretariat, Hyderabad 500022.
2. State of Telangana
Represented by its principal Secretary,
Urban Development & Municipal Administration.
Secretariat, Hyderabad-500022.
3. Hyderabad Metropolitan Development Authority
Represented by its Metropolitan Commissioner
Swarna Jayanthi complex, Ameerpet, Hyderabad 500038.
4. Telangana State Control Board
Represented by its Member secretary
A-3, Paryavaran Bhavan,
Sanath Nagar, Hyderabad 500018.
5. The District Collector, Medchal Malkajgiri District
Telangana 501301.
6. The District Collector, Sangareddy District
Vidya Nagar Colony, Pothireddy Pally, Sangareddy
Telangana 502295.
7. Chief Engineer, Minor Irrigation Department
Errumanzil, Hyderabad, Telangana.
8. Commissioner, Dundigal Municipality
Near Mandal complex, Gandimaisamma, Medchal – 500043.


DEPONENT Engi.
Irrigation Division 1
Sangareddy

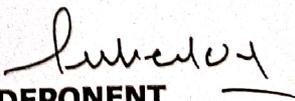
9. Executive Engineer, Irrigation Division No.1,
Red Hills, Hyderabad – 500004.
10. Executive Engineer, Irrigation Division No.1, Sangareddy
Sangareddy Bypass Road, revenue Colony, Balaji Nagar Ahmad Nagar,
Telangana.
11. M/s Modi Builders & Realtors Pvt. Ltd.
Edifice Homes Pvt. Ltd. Represented by its Managing Director
4th floor, Ashoka Chambers, Road No.2
Banjara Hills, Hyderabad, Telangana 500034.
12. M/s JNS infra structures Pvt. Ltd.
Rep. by its Managing Director,
Manvita Brinda, Mallampet Village
Medchal-Malkajgiri District – 500090

REPORT FILED BY 10TH RESPONDENT

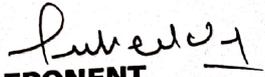
I, P. Madhusudhan Reddy S/o P. Vittal Reddy R/o Sangareddy Age: 56
Years Occupation: Service, presently working as Executive Engineer, I&CADD,
Irrigation Division No.1, Sangareddy do hereby solemnly affirm and sincerely state
on oath as follows.

I state that I am the deponent herein and I am authorized to file the
present counter. I state that I am well acquainted with the facts and circumstances
of the case and depose as under.

1. The Hon'ble National Green Tribunal, Southern Zone, Chennai passed
an order dt:17.01.2023 directing the Irrigation Department to produce
the map showing the water body and since there are 3 villages
involved in the matter namely, Kazipally, Mallampet and Shambipur
Village, the Hon'ble NGT also directed to produce the village maps
before the Tribunal.


DEPONENT
Executive Engineer
Irrigation Division 1
Sangareddy

2. In this regard, it is submitted that a joint inspection was conducted on Dt:09.02.2023 by the Survey Department and Irrigation Department Officials of both the Districts (i.e. Sangareddy and Medchal Malkajiri Districts). During the joint inspection, the land boundaries were demarcated in the field with reference to the preliminary notified FTL co-ordinates and accordingly prepared the map incorporating the three villages i.e Kazipally (V) of Jinnaram (M) of Sangareddy District and Mallampet & Shambipuri Villages of Gandimaisamma (M) of Medchal-Malkajiri District showing the water body namely new Visakavani cheruvu (Lake ID No.1000/EN/02) of Kazipally (V), Jinnaram (M), Sangareddy District.
3. It is further humbly submitted that during the joint inspection, it is observed that Sy.No.187, 188 of Kazipally (V), Jinnaram (M), Sangareddy District are overlapping with Sy.Nos: 14, 16 & 17 of Mallampet (V) of Gandimaisamma (M) of Medchal-Malkajiri District. Because of inter District boundaries the survey teams of both Districts jointly inspected and prepared the map duly marking the overlapping area and showing the survey number wise details of the extent of areas affected in the FTL and Buffer zone of New Visakavani cheruvu as per the HMDA preliminary notified map (Map enclosed for kind perusal-Annexure-1).
4. Further it is submitted that, the HMDA has directed for conducting Re-survey as per the HMDA Lake Protection Committee guidelines vide Lr. No. O.A. No.100/NGT/HMDA/LPC/2022 Dated 27.01.2023. After the re-survey is completed and map approved by the HMDA further action will be initiated by the Irrigation Department.

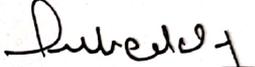

DEPONENT
Executive Engineer
Irrigation Division 1
Sangareddy

5. It is further submitted that in compliance with the Hon'ble National Green Tribunal orders the village maps of three villages namely, Kazipally, Mallampet and Shambipur are also enclosed for kind perusal (Annexure-2, Annexure-3, Annexure-4).

Hence, for the reasons stated above, it is therefore prayed that the Hon'ble National Green Tribunal may be pleased to pass orders as this Hon'ble Tribunal may deem fit and proper in the circumstances of the case.

Counsel for Respondent

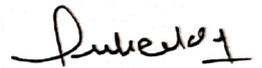
Solemnly affirmed at Hyderabad on this the
25th Day of February 2023 and signed his name in
My presence


DEPONENT
Executive Engineer
Irrigation Division 1
Sangareddy

VERIFICATION

I , P. Madhusudhan Reddy, S/o Sri. P. Vittal Reddy Age: 54 years, Executive Engineer, I & CADD, Irrigation Division No. 1 Sangareddy the 10 respondent herein do hereby verify herein that the contents stated in the above report are true and correct to the best of my knowledge and belief and as per records.

Hence verified on this 25 the Day of February 2023 at Sangareddy.

**DEPONENT**

Executive Engineer
Irrigation Division 1
Sangareddy

LOCATION SKETCH MAP



SCALE: 16"-1 MILE
 VILLAGE: KHAJIPALLY
 MANDAL: JINNARAM
 DISTRICT: SANGAREDDY
 VILLAGE: MALLAMPET &
 SHAMBIPUR
 MANDAL: GANDIMASAMMA
 DISTRICT: MEDCHAL-
 MALKAJGIRI.

KHAJIPALLY VILLAGE INDEX

SL NO	SY NO	FTL extent AC - Gts	Balance Extent AC - Gts	Overlapping Area	Remarks
1	216	03-25	00-17	07-25	
2	185	00-19	00-35	00-10	01-14
3	186	01-30	01-30	00-00	00-00
4	187	00-18	00-18	00-00	00-00
5	188	00-10	00-10	00-00	00-00
6	189	00-26	00-16	00-06	00-04
7	190	00-27	00-27	00-00	00-00
8	192	00-16	00-00	00-06	00-10
TOTAL					18-13 08-01 00-39 09-13 00-18.5

MALLAMPET VILLAGE

S-NO	Sy.no.	Total Syno. extent AC-Gts	FTL AC - Gts	Balance Extent AC - Gts	Bufferzone AC - Gts
1	12	0-24	0-12	0-05	0-07
2	13	0-12	0-12	0-00	0-00
3	14	0-16	0-16	0-00	0-00
4	15	0-28	0-17	0-02	0-09
5	16	0-11	0-11	0-00	0-00
6	17	1-26	1-26	0-00	0-00
7	18	0-24	0-24	0-00	0-00
8	19	3-00	0-20	0-03	2-17
9	20	2-37	0-31	0-23	1-23
10	21	2-38	0-02	0-03	2-35
11	22	1-13	0-08	0-02	1-03
12	24	4-16	0-03	0-05	4-08
TOTAL		5-22	1-03		

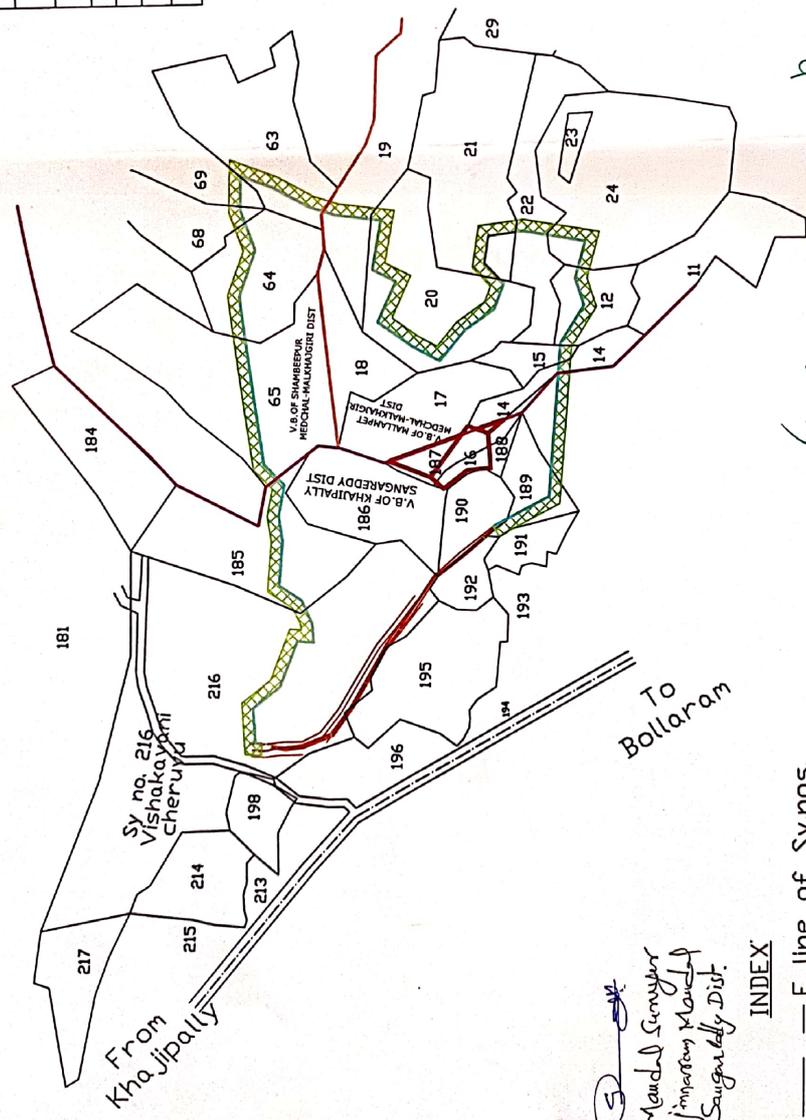
SHAMBIPUR VILLAGE

S-NO	Sy.no.	Total Syno. extent AC-Gts	FTL AC - Gts	Balance Extent AC - Gts	Bufferzone AC - Gts
1	63	2-18	0-04	2-08	0-06
2	64	1-35	1-02	0-25	0-08
3	65	2-39	1-37	0-33	0-09
4	68	2-03	0-01	2-01	0-01
5	69	4-38	0-02	4-34	0-02
TOTAL		13-06	3-06	0-26	

GRAND TOTAL

S-NO	VILLAGE NAME	FTL AC - Gts	Balance Extent AC - Gts
1	KHAJIPALLY	08-01	00-39
2	MALLAMPET	05-22	01-03
	Sub-Total	13-23	02-02
	DEDUCT OVERLAPPED AREA	00-18.5	
	Sub-Total	13-04.5	
3	SHAMBIPUR	03-06	0-26
TOTAL		16-10.5	02-28

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- F line of Synos.
- FTL line of New Viska cheruvu fixed by irrigation authorities.
- 90 m wide bufferzone line of irrigation.
- New Viska Cheruvu fixed by irrigation authorities.
- District Boundary & Mandal boundary
- Village boundary

NOTE:- SY NO 187,188 OF KHAJIPALLY (VILLAGE) JINNARAM (MANDAL), SANGAREDDY DISTRICT ARE OVERLAPPING ON SY NO 14,16,17 OF MALLAMPET (VILLAGE), DUNDIGAL GANDIMASAMMA (MANDAL), MEDHAL-MALKHAJGIRI DISTRICT FOR AN EXTENT OF AC 00-18.5 GTS

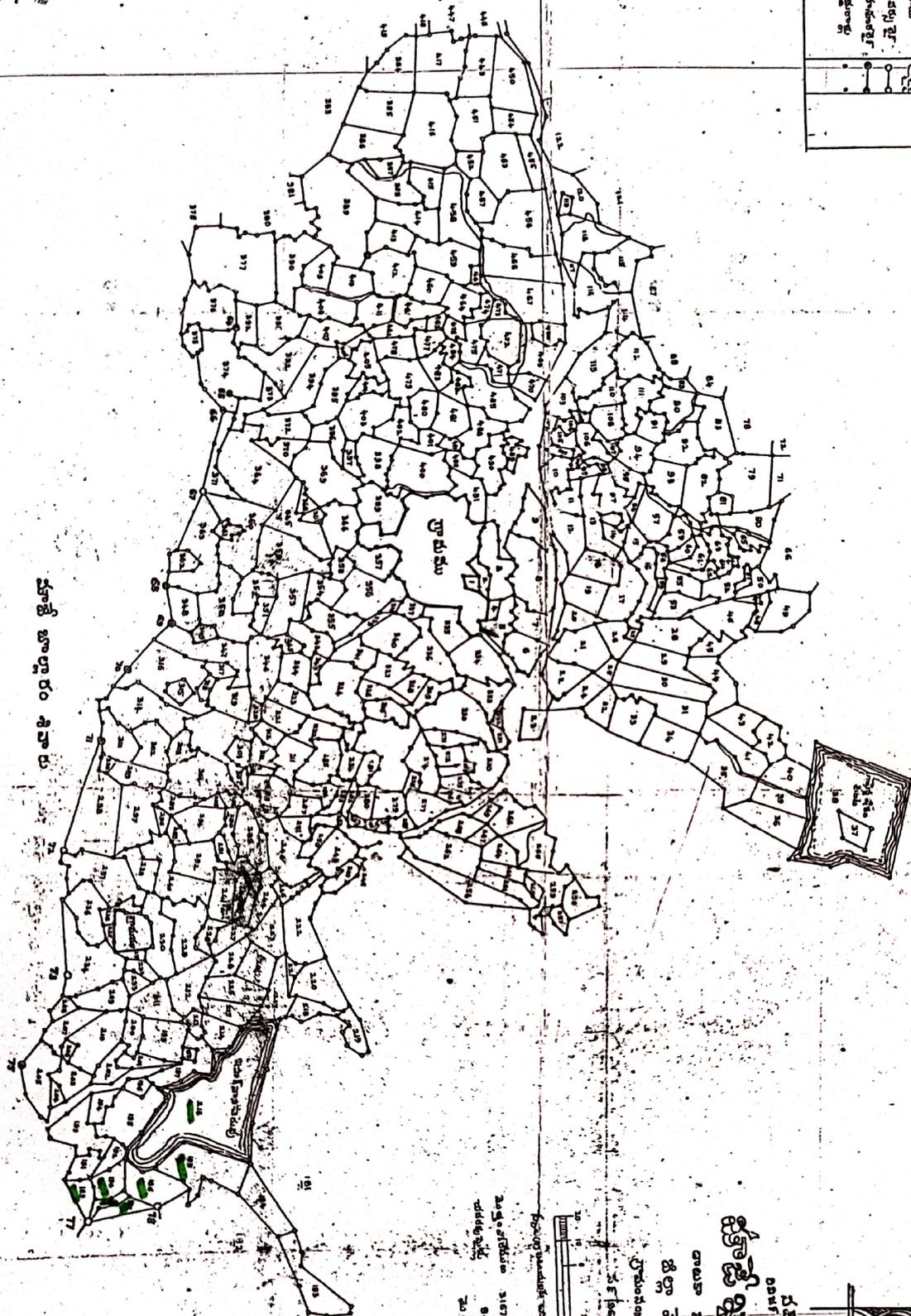
Mandal Surveyor
 Jinnaram Mandal
 Sangareddy Dist.

By: Executive Engineer
 Irrigation Sub-division No 5
 Patancheru

Assistant Director (FAC)
 Survey & Land Records
 Sangareddy District.

Sh. Balaji
 Dy. Inspector of Survey
 SANGAREDDY DIVISION
 Mandal Surveyor
 Survey & Land Records
 Gandimaisamma Mandal
 Medchal-Malkajgiri (Dist)
 SANGAREDDY DISTRICT.

విదేశీయ భూ	గ్రామీణ
కడలి	
కాండ్ల	
పంట	
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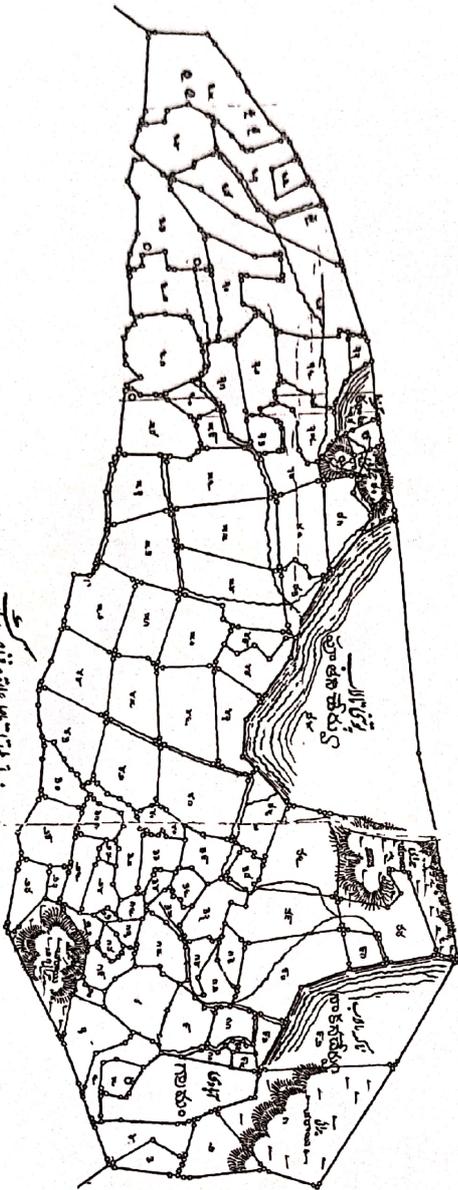
వూరి పేరు

గ్రామీణ పంచాయతీ
 కార్యాలయం
 పట్టణం
 తూర్పు దిశ
 1:10000

వూరి పేరు
 గ్రామీణ పంచాయతీ
 కార్యాలయం
 పట్టణం
 తూర్పు దిశ
 1:10000

English	Urdu	Arabic
Water	پانی	ماء
Soil	مٹی	تراب
Field	کھیت	محلہ
Boundary	حد	حد
...

PAGE NO 9



مقامی زمینداروں کے ساتھ معاہدہ کے تحت زمینوں کی تقسیم

مقامی زمینداروں کے ساتھ معاہدہ کے تحت زمینوں کی تقسیم

Handwritten signature and text in Urdu.

Handwritten signature and text in Urdu.

مقامی زمینداروں کے ساتھ معاہدہ کے تحت زمینوں کی تقسیم

Handwritten text and signatures in Urdu, including names like 'محمد علی' and 'محمد حسن'.

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Hyderabad Metropolitan Development Authority

Office of the Executive Engineer, Lakes Protection Committee Cell,
2nd Floor, Swarna Jayanthi Commercial Complex, Amcerpet, Hyderabad.

Letter No.0.A No.100/NGT/HMDA/LPC/2022

Date: 27.01.2023

To,

1)The District Collector ,
Sanga Reddy District.-502001

2)The District Collector ,
Medchal-Malkajigiri District.-500078

Sir,

Sub: HMDA-Lake Protection Committee- NGT, Chennai -O.A. No100/2022- Filed by Akula Satish- Against The State of Telangana and others orders dt. 18.01.2023 regarding VisukavaniCheruvu – Displacement in Cadastral map - Requested to resurvey the FTL/Cadastral along with Revenue Survey no. - Reg

Ref: 1) This office letter no.3248/HMDA/LPC/2021 dt.13/12/2021 in response to the representation filed by M/s Edifice Homes Pvt.ltd.
2) Hon'ble NGT orders in OA No. 100/2022 dt. 18.01.2023
3) U.o note NO.NGT/100 OF 2022 dt 25.01.2023 from Director planning -II, HMDA

XXX

In view of the directions of the Hon'ble National Green Tribunal(SZ), vide its order dt.18/01/2023 in OA No.100 of 2022, since there is a displacement in the Cadastral map coordinates it is requested to resurvey the same and resubmit lake Cadastral Map along with a revenue statement showing the exact water body falling with reference to the three villages that are involved (Kajipally, Mallampet & Shambhupuram).

Hence the existing coordinates is to be reverified with reference to the existing surplus weir of the VisukavaniCheruvu (Lake ID no. 1000/EN/02) as per lake protection committee guidelines .

Since the report has to be submitted to the Hon'ble NGT by **28/02/2023**, the resurvey may be taken up immediately and location of the lake shall be correctly identified along with the revenue statement.

Yours faithfully,

Executive Engineer,
Lake Protection Committee,
HMDA

Encl: (As above)

1. Copy to the Chief Engineer, Irrigation, Sangareddy dist.502001 for taking necessary action.
2. Copy to the Chief Engineer, Irrigation Hyderabad, Errumanzil.-500082 for taking necessary action.

